INCOME TAX APPELLATE TRIBUNAL : DELHI BENCHES : NEW DELHI

F.No.-70/AT/Jud.Adm/Judicial/Del/2025-26-Notice

Date: - 12.06.20 25

NOTICE

It is hereby notified for information of all concerned that:-

(i) All Stay Applications, Early Hearing Applications, Consolidation Applications, Withdrawal Applications, Transfer Applications, etc., filed during the summer vacation in the ITAT, Delhi Benches, New Delhi, from 09.06.2025 to 20.06.2025, are fixed for hearing on 27.06.2025 (Friday).

(ii) All the Miscellaneous Applications, currently fixed for hearing on 13.06.2025 and 20.06.2025, are also adjourned to 27.06.2025 (Friday).

This issues with the approval of Hon'ble Vice-President (DZ).

Assistant Registrar P/